

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 52 OF 2017 & IA NO. 145 OF 2017
APPEAL NO. 102 OF 2017 & IA NO. 149 OF 2017
APPEAL NO. 380 OF 2017
APPEAL NO. 381 OF 2017
APPEAL NO. 176 OF 2016
AND
APPEAL NO. 177 OF 2016

Dated: 22nd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 52 OF 2017 & IA NO. 145 OF 2017

Indian Wind Power Association **Appellant(s)**
Versus
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2
Mr. Sethu Ramalingam for R-3

APPEAL NO. 102 OF 2017 & IA NO. 149 OF 2017

Indian Wind Power Association **Appellant(s)**
Versus
TANGEDCO & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2
Mr. Sethu Ramalingam for R-3

APPEAL NOS. 380 & 381 OF 2017

TANGEDCO

.... **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan for R-2

Mr. Kumar Mihir for R-3

APPEAL NO. 176 OF 2016
AND
APPEAL NO. 177 OF 2016

Tamil Nadu Spinning Mills Association

.... **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter on
19.03.2019.

(S. D. Dubey)
Technical Member
Pr/js

(Justice Manjula Chellur)
Chairperson